

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.18
C.P.(IB) No.03/BB/2024**

IN THE MATTER OF:

M/s. Bangalore Airport Rail Link Ltd.

... Petitioner

Order under Section 59 of IBC, 2016

Order delivered on 31.05.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Prameshwar G. Bhat, PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. List the case on **24.06.2024**.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Anishma

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**